

**M.A 1329/13  
In  
O.A 1220/04**

**Dt. 01.04.2013  
Hon'ble Mr. Shashi Prakash, A.M  
Hon'ble Ms. Jasmine Ahmed, J.M.**

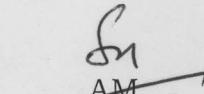
None present for the applicant even in the revised call.

Shri Raghvendra Pratap Singh for respondents.

Misc. Application No. 1329/13 has been filed for restoration of O.A which was dismissed in default on 21.01.2010. Today when the matter was called out even in the revised call none appeared on behalf of the applicant to press this Misc. Application. It is seen from the order sheet that none is appearing on behalf of the applicant after 16.09.2009 and the matter is being adjourned on one ground <sup>or</sup> and the other which gives the impression that the applicant is no longer interested in pursuing the matter.

In view of the above Misc. Application No. 1329/13 seeking restoration of O.A is dismissed for want of prosecution.

  
JM

  
AM

Anand....